

DIVISION BENCH

ITEM NO. 132

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.99/2023 & IA NO.163/2023
IN CP (IB) No.55/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S LML LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Ms. Babita Jain, Adv. : *For the Applicant in IA No.99/2023*
Sh. Shubham Shukla, Proxy for Sh. Vibhu Rai, Adv. : *For the Res. in IA No.99/2023*
Ms. Monica Nanda, PCS : *For the Liquidator in IA No.163/2023*

ORDER

IA NO.99/2023

Ld. Counsels for the parties present.

- 1.** Ld. Proxy Counsel on behalf of respondent in the present application states that the learned arguing counsel Mr. Vibhu Rai is in personal difficulty and therefore, seeks a short adjournment.
- 2.** Let the matter be adjourned for 25th May, 2023 higher on Board.

IA NO.163/2023

- 1.** Ld. PCS Ms. Monica Nanda for the Applicant/ Liquidator present.
- 2.** This is a Progress Report for quarter ending on 31.03.2023.
- 3.** The same is taken on record and IA No.163/2023 stands disposed off.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd May, 2023

*Kavya Prakash Srivastava
(Stenographer)*